

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 310**  
IA(com.A)- 102/2024  
**IN**  
**CP-23(ND)/2023**

**IN THE MATTER OF:**

Shri Vikas Paliwal & Ors. AND Hemkunt .... Petitioner/Applicant  
Management Consultancy Pvt Ltd. & Ors.

**Order under Section 241, 242 & 246**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. S. K. Sharma, Mr. Vyom Shaudilya, Mr. Rohan  
Khurana, Advs.  
For the Respondent : Mr. Rishab Jain, Adv.

**ORDER**

**IA-(com.A)-102/2024**

Ld. Counsel appearing for the Respondent seeks time to file  
reply affidavit. Two weeks time granted.

List the matter **on 03.06.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay